

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 57(ND)17
C. A. NO.

CORAM:

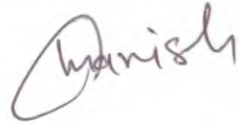
PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.03.2017

NAME OF THE COMPANY: M/s. Shri Ganpati Lubricants Pvt. Ltd. V/s. The Registrar of Companies

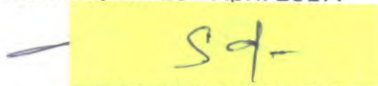
SECTION OF THE COMPANIES ACT: 252

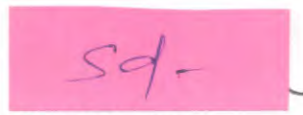
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Manish Sancheti	Practicing Company Secretary	Petitioner	

Order

Mr. Manish Sancheti appears for ROC, He shall be filing his reply to the petition.

To come up on 26th April 2017.


[S.K. MOHAPATRA]
MEMBER [T]


[INA MALHOTRA]
MEMBER [J]